GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS **RAJYA SABHA UNSTARRED QUESTION NO -1074** ANSWERED ON – 31/07/2024

PROBLEMS IN RECENTLY CONSTRUCTED HIGHWAYS

1074. SHRI ABDUL WAHAB:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that many National Highways recently constructed have many critical road problems such as potholes, bridge collapse and other technical issues;

(b) if so, the details of all such National Highways with the name of Company that built it in the last three years; and

(c) the details of action taken by Government against such Companies and Project directors?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Development and maintenance of NHs is a continuous process. The conditions of NHs including condition of bridges are assessed from time to time by the Ministry and its various executing agencies such as National Highways Authority of India (NHAI), National Highways & Infrastructure Development Corporation Limited (NHIDCL), Border Roads Organisation (BRO), Public Works Departments (PWDs) / Road Construction Departments (RCDs) / Corporations of State Governments / Union Territories (UTs). The works on NHs are accordingly taken up from time to time as per traffic density, condition of road, inter-se priority and availability of funds to keep the NHs in traffic worthy condition; such works also include rectification of deficiencies and damages caused due to various reasons, rehabilitation and strengthening of NHs, capacity augmentation to higher lane configurations, providing adequate drainage systems, repair / rehabilitation / construction of bridges etc.

State / Union Territory (UT) - wise details of reported damages that occurred on NHs during the last three years are at Annexure-I.

There has been a few incidences of collapse of bridges on NHs in the country. The details of collapse of bridges during each of the last three years, details of investigations carried out and action taken against defaulting contractors/concessionaires, wherever applicable, are at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1074 ANSWERED ON 31.07.2024 ASKED BY SHRI ABDUL WAHAB REGARDING PROBLEMS IN RECENTLY CONSTRUCTED HIGHWAYS

State / UT - wise details of reported damages that occurred on NHs during the last three years: -

SI. No.	State/UT	Length of Damaged NHs (in km)				
51. NO.	State/UT	2021-22	2022-23	2023-24		
1	Andhra Pradesh	192	85	12		
2	Arunachal Pradesh	95	102	71		
3	Assam	278	463	293		
4	Bihar	92	139	115		
5	Chhattisgarh	105	97	0		
6	Gujarat	222	304	96		
7	Haryana	74	75	61		
8	Himachal Pradesh	170	76	26		
9	Jharkhand	490	253	29		
10	Karnataka	164	123	46		
11	Kerala	223	159	1		
12	Madhya Pradesh	62	113	399		
13	Maharashtra	866	785	222		
14	Manipur	20	14	24		
15	Meghalaya	104	148	172		
16	Mizoram	80	42	61		
17	Nagaland	53	29	58		
18	Odisha	131	104	35		
19	Punjab	126	67	22		
20	Rajasthan	598	449	129		
21	Sikkim	8	21	7		
22	Tamil Nadu	305	200	380		
23	Telangana	828	35	17		
24	Tripura	108	34	8		
25	Uttar Pradesh	118	354	85		
26	Uttarakhand	406	601	169		
27	West Bengal	85	235	118		
28	Andaman & Nicobar Islands	48	71	57		
29	Jammu & Kashmir	26	71	5		
31	Ladakh	2	1	0		
32	Puducherry	27	0	0		

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Details of collapse of bridges during each of the last three years including the lives lost, details of investigations carried out and action taken against defaulting contractors/concessionaires, wherever applicable: -

S. No.	NH No.	State	Name of the Bridge / Location	Details of Bridge Collapse	No. of Lives Lost	Year of Collapse	Action taken against Defaulting Contractor/ Concessionaire		
(i) Existii	(i) Existing Permanent Bridges and Temporary Bailey Bridges								
1	716	Andhra Pradesh	Km 153/200	Constructed in 1977. Due to heavy floods failure has taken place.	0	2021-2022	Not applicable		
2	105	Haryana	Km 7+706	Dridgo Foiluro duo to	0	2023-2024	Not applicable		
3	105	Haryana	Km 14+020	Bridge Failure due to unprecedented flood	0	2023-2024	Not applicable		
4	105	Himachal Pradesh	Km 17+661	unprecedented nood	0	2023-2024	Not applicable		
5	46	Madhya Pradesh	Km 77.900	Due to old and dilapidated bridge. Failed due to overloading.	0	2022-2023	FIR has been launched against the transporter of the heavy consignment and legal notice was also served.		
6	62	Meghalaya	Km 217	Washed out due to high flood	0	2022-2023	Not applicable		
7	326	Odisha	Km 297/520	Old Bridge	0	2022-2023	Not applicable		
8	16	Odisha	Km 79+614	Shear failure of pier cap at pier edge interface due to corrosion and tensile failure of transverse steel reinforcement (along the width of the pier). Possible deficiency in provision of reinforcement in the pier cap.	0	2023-2024	 Penalty of Rs.5 Cr imposed on the Construction Contractor, M/s. Gammon India Ltd. Penalty of Rs. 20 Lakh imposed on the then Supervision Consultant i.e. M/s. LBLL-NICE (JV) of Construction of Bridge. Debarment of DPR Consultant M/s Sheladia Associates for 1 year. The cost of entire remedial measures / reconstruction including 		

S. No.	NH No.	State	Name of the Bridge / Location	Details of Bridge Collapse	No. of Lives Lost	Year of Collapse	Action taken against Defaulting Contractor/ Concessionaire
							cost of DPR preparation recovered from the existing Concessionaire M/s DBL Chandikhole Bhadrak Highways Limited (5) Penalty of Rs. 20 Lakh and debarment for 1 year on Independent Engineer M/s. TPF Gentisa Eurostudios S.L with Segmental (6) Debarment for 3 years against the then Shri R K Singh, Sr. Bridge Engineer from Supervision Consultant i.e. M/s. LBLL-NICE(JV)
9	510	Sikkim	Sirwani Bridge (Km 0+200)	Due to excessive rainfall and glaciel Lake Outburst Flood	0	2023-2024	Not applicable
10		Uttar Pradesh		due to heavy flood	0	2022-2023	Not applicable
11	44	Jammu and Kashmir	Km 46+305 to km 46+864	Event was a Natural Calamity wherein excessive discharge due to unprecedented rains caused scouring beyond the prescribed design limits and damaged 3 pier foundations and caused settlement of spans.	0	2023-2024	Not applicable
12	313	Arunachal Pradesh	Km 120	Bailey bridge failed due to overloading.	0	2021-2022	Not applicable
13	37 (old NH-53)	Manipur	Km 98.7	Scouring of the Abutment due to heavy incessant Rain	0	2022-2023	Not applicable
14	102B	Manipur	Km 120.9	Flash flood and overloading	0	2022-2023	Not applicable
15	208	Tripura	Km 180	Due to movement of Overloaded heavy vehicle	0	2022-2023	Not applicable

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(ii) Under	(ii) Under Construction Bridges								
1	131G	Bihar	Km 11+800	A girder collapse incident occurred during construction activities, attributed to a mechanical failure that took place while a Hydra crane was being used to position shuttering for cross-girder work.	0	2022-2023	Two persons form Supervision Consultants and Two persons from Contractor side suspended from the Project. Further, necessary safety measures were suggested by Expert Committee to avoid further mishappenings.		
2	20	Bihar	Km 133+720	One no of PSC Girder fallen down during erection due to the Winch failure of Crane of Elevated Structure.	1	2022-2023	Two persons form Supervision Consultants and Two persons from Contractor side suspended from the Project. Further, necessary safety measures were suggested by Expert Committee to avoid further mishappenings.		
3	527A	Bihar	Km 10.270 to 10.330 (P154- P153)	A girder collapse incident occurred during construction activities, attributed to a mechanical failure	1	2023-2024	Chief Project Manager & Engineer (Launching) of Contractor and Team Leader cum Senior Bridge Engineer & Assistant Bridge Engineer of Authority's Engineerworked at the time of Collapse have been suspended by theAuthority (NHAI).		
4	66	Kerala	Km 72+297 VUP (LHS)	Collapsed during the concreting due to staging failure	0	2022-2023	Action taken on Concessionaire & Consultancy agencies. Suspended Key persons up to 4 months and Penalty Imposed.		
5	66	Maharashtra	Km 212/105	The girder of under	0	2023-2024	An expert committee of 3 bridge		

S. No.	NH No.	State	Name of the Bridge / Location	Details of Bridge Collapse	No. of Lives Lost	Year of Collapse	Action taken against Defaulting Contractor/ Concessionaire
				construction Chiplun Flyover was collapsed during launching.			experts set up to ascertain cause of failure.
6	16	Odisha	Km 96+326	Human error	0	2021-2022	Penalty of Rs.30 Lakhs on the Concessionaire and penalty of Rs. 5 Lakhs on the Independent Engineer imposed. Team Leader of IE and Key Personnel of Concessionaire was suspended
